CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH, LUCKNOW.

Review application No. 23 of 1991.

IN

T.A.No.1907of 1987.

Northern Railway Administration ..... Applicant.

Versus

Presiding Officer & others ......Respondents

Hon'ble Mr.Justice U.C.Srivastava, V.C.

Hon'ble Mr.A.B.Gorthi.A.M.

(By Hon ble Mr. Justice U.C. Srivastava, V.C.)

This review application is directed against the judgment and order dated 10.12.90 passed by this Tribunal rejecting the application for substitution and abated the case. The prayer was made for setting aside the abatement also. The Tribunal, after taking into consideration the conduct of the applicant who despite notice did not appear and the so-called explanation which was no explanation, rejected the application for substitution and for setting aside the abatement. No ground for review has been made out to recall the order and the application is accordingly rejected.

MEMBER (A)

MEMBER (A)

DATED: MAY 28,1992

(ug)

VICE CHAIRMAN.